

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2236  
ANSWERED ON:12.03.2001  
BANGALORE AIRPORT  
GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government have launched the work at Bangalore airport project recently;
- (b) if so, the details thereof;
- (c) the details of the forest and private land acquired for the purpose;
- (d) the total cost estimated for the said project;
- (e) the share of Infrastructure Development Corporation of Karnataka and State Government in the said project; and
- (f) the time by which the above project is proposed to be completed and commissioned?

**Answer**

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

- (a) & (b) :- A Memorandum of Understanding has been signed between the Airports Authority of India(AAI)and Karnataka State Industrial Investment and Development Corporation (KSIIDC) for construction of anew airport at Bangalore. The project is to be implemented by a Joint Venture Company(JVC) consisting of the KSIIDC, AAI and a Joint Venture Partner (JVP).
- (c) :- State Government has notified 4276 acres of land for acquisition out of which 1395 acres of land is forest land and 2473 acres is private land. The State Government has mobilised a loan of Rs.150 crores for payment of compensation and afforestation charges.
- (d) :- The total preliminary cost of the project is Rs.1000 crores.
- (e) :- As per the Memorandum of Understanding between Airports Authority of India (AAI)and Karnataka State Investment and Industrial Development Corporation Limited (KSIIDC), both intend to have together not less than 26% equity holding in the proposed Joint Venture Company(JVC).
- (f) :- The project being at preliminary stage, no specific time-frame can be given, at this stage, regarding completion and commissioning of the project.